

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.320
TO BE ANSWERED ON 15.09.2020**

SUB CATEGORISATION OF OBCs

320. SHRI TALARI RANGAIAH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has approved the extension of the term of the Commission set up to examine the issue of sub-categorization of Other Backward Classes (OBCs); and
(b) if so, the details thereof and the reasons for the extension of the term?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHAN PAL GURJAR)**

(a) and (b): Yes, Sir. Term of Commission set up to examine the issue of sub-categorization of Other Backward Classes (OBCs) is extended upto 31st January 2021. The Commission was unable to complete the task assigned to it before 31st July, 2020 due to the CORONA pandemic. It was due to have consultations with every State/UT Government but this could not happen during the pandemic. Hence the extension.
